

No. DSJ/BLP/EC/13-21/1993-II-
OFFICE OF THE DISTRICT AND SESSIONS JUDGE,
BILASPUR, HIMACHAL PRADESH.

Dated Bilaspur, the January, 2018.

OFFICE ORDER.

Pursuant to Registry of Hon'ble High Court Notification No. HHC/Admn.6 (20)/77-XVIII- 31117-43, dated 10.11.2017, the duty arrangement to lookafter the urgent work pertaining to the Court(s) of District & Sessions Judge, Bilaspur and Additional District & Sessions Judge, Ghumarwin during the spell of winter vacation w.e.f. 22.01.2018 to 17.02.2018 is as under:-

Sr. No.	Name of the Court	Period of proposed special casual leave/winter vacations & station leave.	Judicial Officers who will perform the duty.	Period of duty.
1	District & Sessions Judge, Bilaspur, H.P.	26.01.2018 to 17.02.2018. (23 days)	Civil Judge (Sr. Div.) -cum-ACJM, Court No.1, Ghumarwin.	26.01.2018 to 04.02.2018.
			Civil Judge(Sr. Div.)-cum-CJM, Bilaspur, H.P.	05.02.2018 to 13.02.2018.
			Additional District & Sessions Judge, Ghumarwin.	14.02.2018 to 17.02.2017.
2	Additional District & Sessions Judge, Ghumarwin, District Bilaspur, H.P.	22.01.2018 to 13.02.2018. (23 days)	District & Sessions Judge, Bilaspur.	22.01.2018 to 25.01.2018.
			Civil Judge (Sr. Div.) -cum-ACJM, Court No. 1, Ghumarwin.	26.01.2018 to 04.02.2018.
			Civil Judge(Sr. Div.)-cum-CJM, Bilaspur, H.P.	05.02.2018 to 13.02.2018.

Further the duty arrangement to lookafter the urgent work pertaining to the Magisterial Court(s) of this Civil & Sessions Division is as under:-

Sr. No.	Name of the Court.	Period of duty.	Period of leave.
1	Chief Judicial Magistrate, Bilaspur	05.02.2018 to 17.02.2018	22.01.2018 to 04.02.2018
2	Addl. Chief Judicial Magistrate, Ghumarwin	22.01.2018 to 04.02.2018	05.02.2018 to 17.02.2018
3	Judicial Magistrate 1 st Class, Court No. 2, Ghumarwin	05.02.2018 to 17.02.2018	22.01.2018 to 04.02.2018

.....continued page 2.

Sr. No.	Name of the Court.	Period of duty.	Period of leave.
4	Judicial Magistrate 1 st Class, Bilaspur	22.01.2018 to 04.02.2018	05.02.2018 to 17.02.2018
5	Judicial Magistrate 1 st Class, Court No. 3, Ghumarwin.	22.01.2018 to 04.02.2018	05.02.2018 to 17.02.2018

Yours faithfully,

sd/-
District & Sessions Judge,
Bilaspur, H.P.

354

Endst. No. DSJ/BLP/EC/13-21/1993-II-

Dated Bilaspur, the 16th January, 2018.

Copy forwarded to :-

1. The Registrar General, High Court of Himachal Pradesh, Shimla, for information, please.
 2. The Additional District & Sessions Judge, Ghumarwin;
 3. The Civil Judge(Sr. Div.)-cum-CJM, Bilaspur, H.P.;
 4. The Civil Judge(Sr. Div.)-cum-ACJM, Ghumarwin;
 5. The Civil Judge(Jr. Div.)-cum-JMIC, Bilaspur;
 6. The Civil Judge(Jr. Div.)-cum-JMIC-II/III, Ghumarwin;
 7. The Deputy Commissioner, Bilaspur;
 8. The Superintendent of Police, Bilaspur;
 9. The District Attorney, Bilaspur;
 10. The President District Bar Association, Bilaspur/Bar Association, Ghumarwin;
 11. The Reader/Civil Nazir/Record Keeper;
- for information and necessary action.
12. The Assistant Programmer of this office with the direction to upload the same on the website of this Division for the information of all concerned.
 13. Notice Board of this office for the information of all concerned.
 14. Guard file.

(Signature)
District & Sessions Judge,
Bilaspur, H.P.